Annexure-3

Name Of The Corporate Debtor: Energy Proeprties Private Limited

Date of commencement of CIRP: 20-03-2024 List of creditors as on: 03-04-2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| | | Details of claim received | | Details of claim admitted | | | | | | | Amou | | | |
|------------|--|---------------------------|-------------------|-----------------------------|-----------------------|-------------------------------------|-----------------------------------|--------------------------------------|-----------------------------------|--------------------------------------|--|------------------------------|---|-----------------|
| SI. No. | Name of Creditor | Date of Receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by gaurantee | Weat her relate d party? | % of voting share in COC | Amount of continge nt claim | nt of any mutua I dues, that | Amount of claim not admitted | Amount of claim under verificati on | Remar ks, if |
| 1 | Avani Properties Private Limited- under CIRP | 3/4/2024 | 32,12,71,857/- | 32,12,71,857/- | Finacial Debt | 32,12,71,857/- | NIL | YES | NIL | NIL | NIL | NIL | NIL | |
| | TOTAL | | 32,12,71,857/- | 32,12,71,857/- | | 32,12,71,857/- | NIL | | | NIL | NIL | NIL | NIL | |